

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 01
(IB)-397(PB)/2018

IN THE MATTER OF:

Bank of India
Vs.
Basic India Ltd.

.... Applicant/petitioner
.... Respondent

Under Section 7 of (IBC) (CIRP)

Order delivered on 04.05.2021

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. L.N. GUPTA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant -

ORDER

IA-2003/2021:-

In IA-2003/2021, 16th progress report along with other documents is taken on record.

Accordingly, IA-2003/2021 is hereby **disposed of**.

SD/-

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

SD/-

(L.N. GUPTA)
MEMBER (TECHNICAL)